

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
(Criminal Appellate Jurisdiction)

**Cr. Appeal (DB) No. 74 of 2015**

Dr. Arvind Kumar @ Arbind Kumar ... .. Appellant

**Versus**

The State of Jharkhand & another ... .. Respondents

**with**

**Cr. Appeal (DB) No. 62 of 2015**

Nishi Rani Kerketta ... .. Appellant

**Versus**

The State of Jharkhand ... .. Respondent

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(Through V.C.)

**CORAM : HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR**  
**HON'BLE MR. JUSTICE RATNAKER BHENGRA**

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For the Appellant(s) : None

For the State : None

For the Respondent No. 2 : None

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**Order No. 08/Dated: 19<sup>th</sup> April, 2021**

No one appears on behalf of the appellants in these criminal appeals.

An E-mail has been received from the office of Mr. Shekhar Sinha, the learned Public Prosecutor informing the Court that Mr. Shekhar Sinha is suffering from fever and feeling weakness. He has got himself tested for COVID-19 but the report is awaited.

Post these matters under the heading "For Orders" on 03.05.2021.

**(Shree Chandrashekhara, J.)**

**(Ratnaker Bhengra, J.)**